


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16/1/2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 10/2008
PETITION NUMBER : TP 11/16
NAME OF THE PETITIONER(S) : S.N. Hanish & Another
NAME OF THE RESPONDENT(S) : pods biotech pvt. Ltd and 3 othe
UNDER SECTION : 397/398


| S.NO. | NAME(IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|---------------------------------------|--|
| | Tanuja Anzar For Sreeratsa Associates, | Petitioner. |  8095371495. |

ORDER

Counsel for Petitioner is present. She represented that an application was moved before the CLB which is not yet numbered by the Registry. The petitioner's counsel is directed to verify her application with the Registry and list it on 31-01-2017.

Counsel for Respondents is present.


16/1
Member (J)


16/1
Member (T)